GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:4601 ANSWERED ON:22.12.2014 G BY AIRLINE STAFF Nayak Shri B.V.;P. Shri Nagarajan

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the pilots and crew members of all flights of public and private airlines are exempted from frisking and customs checks at the airports;

(b) if so, the details thereof;

(c) whether some cases, wherein the pilots and crew members of any airline have been involved in smuggling of various items including gold and red sandalwood, have come to the notice of the Government;

(d) if so, the details of such instances reported during the last three years and the current year, airline-wise; and

(e) the action taken by the Government in each case?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr. Mahesh Sharma)

(a): No, Madam. The pilots and crew members of all flights of public and private airlines are not exempted from frisking and customs checks at the airports.

(b): Does not arise.

(c) & (e): The information is being collected and will be laid on the Table of the House.